

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated 10th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjaya Balaji for R-1**

ORDER

The learned counsel for the Respondent No.1 seeks some time to file his written notes and to make his reply submissions. Accordingly, he is directed to file the same on or before 21.07.2014 after serving copy on the other side.

Post the matter for further hearing on **25.07.2014.**

**(Rakesh Nath)
Technical Member**

ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**